

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Criminal Appeal No(s). 810/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MAHENDRA

Respondent(s)

Date : 30-09-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue reminder for records.

List again on 2.12.2019.

RAJESH KUMAR GOEL
Registrar

MG